

and to carry on their industry uninterruptedly ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) and (b) A letter dated the 10th March, 1984 has been received from the Tamilnadu Small Scale Soap and Detergent Manufacturers' Association, Madras, in which the Association have stated that 'the S.T.C. had informed some of the consumers of Linear Alkyl Benzene that the rate of the material will be around Rs. 19,000/- per M. Ton. This was done on the assumption that the customs duty on Linear Alkyl Benzene was lower than that on Dodecyl Alkyl Benzene. But now they are informed that the customs are charging the same duty on both the materials'. The Association have requested to 'take a favourable decision and enable the S.T.C. to reduce the price of Linear Alkyl Benzene to a reasonable level'.

(c) The matter is under consideration.

Appointment of Chartered Accountants as Directors of Nationalised Banks

9037. **SHRI R.P. YADAV :** Will the Minister of FINANCE be pleased to state :

(a) whether about 30 professional Chartered Accountants have been appointed as directors of nationalised banks;

(b) if so, what is the criteria for such appointments and the names of Chartered Accountants, with names of nationalised banks in which their appointment have been made;

(c) whether it is a fact that there are still 18 vacancies of Directors in various nationalised banks; and

(d) if so, by which date these vacancies are likely to be filled-up ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) : (a) and (b) In terms of sub-clause (f) of clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970

and 1980, Government had, after consultation with the Reserve Bank, appointed a Chartered Accountant as Director for a term of three years on the Board of Directors of each of the 20 nationalised banks when these Boards were constituted/reconstituted in 1982. In terms of clause 9 of the "Nationalisation Scheme" 1970 and 1980, as amended with effect from March 1, 1984, these Directors shall hold office during the pleasure of the Central Government. The names of Chartered Accountants who have been appointed as Directors are indicated in the statement laid on the Table of the House.

[Placed in Library. See No. LT-8300/84].

(c) and (d) A statement indicating the number of vacancies of Directors on the Boards of Directors of 20 nationalised Banks is given in the Annexure II. Steps are being taken to fill up these vacancies.

Export of Human Hair

9038. **SHRI S.B. SIDNAL :** Will the Minister of COMMERCE be pleased to state :

(a) the quantity of and earnings from exports of human hair during 1983-84; and

(b) the steps proposed to change collection of human hair and give it a more productive shape ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGNA) : (a) Human hair weighing 310 Tonnes valued at Rs. 21.20 lakhs was exported during 1983-84.

(b) No change is proposed at present in the procedure for collection of human hair for exports.

विभिन्न विभागों द्वारा किया गया व्यय

9039. **श्री बाबूराव पराजपे :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के विभिन्न विभागों